

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/138(KB)2023
IA(I.B.C)/655(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AYUSH AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Sanchi Agarwal, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/655(KB)2024:**
 - a. List the matter on **07.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**